

(b) The Agreement provides for duty-free access to the import of fig-dried, pistachio (open and closed shell), pistachios shelled (kernel), mulberries dried, pine nuts roasted, melon fresh, asafoetida, lapis lazuli, ruby, emeralds etc. from Afghanistan. A 50% concession has also been extended on duty on green, black and red raisins, apricots dried, walnuts (unshelled and shelled), plums dried, almonds (thin shelled and hard shelled), raisins golden, apricots (bitter unshelled and bitter shelled) cherries sour dried, fresh grapes (all types), apples fresh, apricots fresh, pomegranates, anise seeds, caraway seeds, linseeds, sesame seeds, liquorice root plants for pharmacy, and alpha alpha seeds. In return the Afghan Government would allow duty free access into Afghanistan from India of black tea (fermented), other black tea, antisera & other immunological products, other ayurvedic homeopathic medicine, other medicine for retail sale, sugar refined, cement clinkers and white cement.

(c) The Agreement would help in further consolidation and enhancement of trade and economic ties between India and Afghanistan.

Extradition Treaty between India and Poland

3648. SHRIMATI N.P. DURGA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that India and Poland have signed an extradition treaty; and

(b) if so, the details of the treaty?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI VINOD KHANNA): (a) Yes.

(b) The Extradition Treaty between India and Poland was signed on February 17, 2003 at New Delhi. The Treaty will come into force after the exchange of instruments of ratification. It will provide a legal framework for the extradition of fugitive offenders.

Death of Indians in Iraq

†3649. SHRI UDAY PRATAP SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the death or injury of any Indian nationals during war waged by US in Iraq has been confirmed officially;

†Original notice of the question was received in Hindi.

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(b) if so, the details thereof; and

(c) the measures taken for safety of the Indian living in Iraq and other Gulf countries?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI VINOD KHANNA): (a) No.

(b) Does not arise.

(c) The Government has prepared a contingency plan for evacuation of Indians from Kuwait, if necessary. Indian Embassies in Gulf countries have been actively looking after the welfare of the Indian communities.

Indus Water Treaty

3650. SHRI MANOJ BHATTACHARYA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Jammu and Kashmir Assembly has passed a resolution urging upon the Central Government to review the Indus Water Treaty between India and Pakistan;

(b) if so, the details thereof and Government's reaction thereto;

(c) whether it is proposed to take up the matter with Pakistan; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) Legislative Council of J and K State has passed the following resolution on 3rd March 2003:-

"This house recommends to the Central Government that Indus Water Treaty be reviewed keeping in view the interest of the Jammu and Kashmir State".

(b) to (d) Projects in the hydropower and irrigation sectors have been taken up for implementation in the State of J and K within the provisions of the Indus Water Treaty and Government continues to take appropriate and necessary actions in this regard.

Activities of ISI in the Country

3651. SHRI RAJKUMAR DHOOT : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have any evidence to prove that spur in